

M/s R.B. Mohapatra  
N.R. Routray

CAT/J/11

(A)

# THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

484

O.A./T.A./R.A. No.....1995

Arul Kumar Day.....Applicant(s)

versus

Union of India, Com.....Respondent(s)

Sr. No.	Date	Order with Signature	
1	25-8-95	<p>REGISTER</p> <p>Heard Shri R.B. Mohapatra, the learned counsel for the applicant. At the admission stage, it is seen that the applicant has submitted a representation on 31.7.1995 to the Commissioner of Income Tax, Bhubaneswar, vide Annexure-A/9. According to the applicant, he has not yet received any reply to the same. It is directed that the representation may be examined and a suitable decision taken and communicated as per rules <u>before</u> the next round of promotions to the posts of Income-tax Inspectors under Respondent 3 is finalised and ordered.</p> <p>Thus the O.A. is disposed of at the admission stage.</p> <p>MEMBER (ADMN.)</p> <p>25/8/95</p>	<p>D.P.O. of B.S.O/2 is filed.</p> <p>22/8/95</p> <p>In this application u/s 19, the applicant has alleged the inaction of the Respondent for not giving promotion. For Registration</p> <p>23.08.95</p> <p>23.08.95</p> <p>For Admns</p> <p>25/8/95</p>